

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2126
TO BE ANSWERED ON 01.01.2018**

U-WIN CARD

2126. SHRI KALIKESH N. SINGH DEO:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details and status of implementation of the issuance of “Unorganised Workers Identification Number” (U-WIN card) for the workforce engaged in the unorganised sector;**
- (b) whether the Government is aware that India ranks among the lowest in Asia with respect to the percentage of GDP spent on social protection; and**
- (c) if so, the details thereof along with the measures taken/proposed to be taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): A proposal to issue a Unique ID i.e. Unorganised Workers Identification Number (UWIN) and allotment of a Aadhaar seeded Identification number to them without issuing any smart card, has been approved by the Central Government.

(b) & (c): The Government has enacted ‘Unorganised Workers’ Social Security Act, 2008 for the welfare of unorganised workers. The Act provides for formulation of suitable welfare schemes for unorganised workers on matters relating to life and disability cover, health and maternity benefits, old age protection and any other benefit as may be determined by the Central Government. The schemes formulated by the Government to provide social security cover to the unorganized workers are being managed by the respective Ministries/Departments of the Government of India.
